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DR. K. L. SHRIMALI: As far as basic school syllabus is concerned, there are all kinds of subjects, social studies, languages, history and geography.

مولانا ایم فاروقی : میں یه پوچهنا چاهنا هوں که یه جو فائنینس منستری کی آیفیکلتی هے ولا کیا هے - اس میں کیا تیکنیکل بات هے - ایجوکیشن کا بجت تو الگ هوتا هے تو پهر فائنینس منستری کی وجه سے کیا دقت هے ؟

†[मौलाना एम० फारूकी: में यह पूछना चाहता हूं कि यह जो फाइनेंस मिनिस्ट्री की डिफिकल्टी है वह क्या है? इसमें क्या टेकनिकल बात है? एजूकेशन का बजट तो अलग होता है, तो फिर फाइनेंस मिनिस्ट्री की वजह से क्या दिक्कत है?]

डा० फे० एल० श्रीमाली : कठिनाई कोई नहीं है। जितनी भी स्कीम्स होती हैं उनके लिये फाइनेंस मिनिस्ट्री से मश्विरा करना पड़ता है श्रीर उनकी मंजूरी लेनी पड़ती है।

Shri DEOKINANDAN NARAYAN: May I know when this recommendation of the Standing Committee was made?

Dr. K. L. SHRIMALI: In October 1955.

SHRI M. VALIULLA: May I know what is the Budget for this purpose?

Dr. K. L. SHRIMALI: I shall need notice.

SHRI TAJAMUL HUSAIN: May I know if the Finance Ministry was consulted when the Ashoka Hotel was being constructed?

MR. CHAIRMAN: That does not arise from this.

Assistance granted to States for development of Pre-Primary and Elementary Education

*428. MOULANA M. FARUQI: Will the Minister of Education and Scientific Research be pleased to state the amount of Central assistance granted to each State during 1956-57 in connection with their schemes for development of Pre-Primary and Elementary Education?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (Dr. K. L. Shrimali): A statement is laid on the Table of the House.

STATEMENT

Central grants sanctioned during 1956-57 to the States for the development of Pre-Primary and Elementary (including Basic) Education. (In 1956-57 the grants were sanctioned on the basis of the States as they existed before reorganisation.)

| State | | | Amount | | |
|----------------|------|---|--------|------------|-----|
| Andhra . | | | | . 56,20 | 00 |
| Assam . | | | | . 15,06,60 | 00 |
| Bihar | | | | . 43,65,2 | 57 |
| Bombay | | | | . 20,84,8 | 54 |
| Madhya Pradesh | | | | . 12,95,7 | 99 |
| Madras . | | | | . 14,99,7 | 85 |
| Orissa . | | | | . 17,87,1 | 81 |
| Punjab . | | | | . 15,30,1 | |
| Uttar Pradesh | | | | . 66,06,7 | 90 |
| West Bengal | | | | . 40,88,2 | 30 |
| Jammu & Kasl | ımir | | | . 3,88,9 | 30 |
| Madhya Bha | rat | | | . 3,62,0 | 50 |
| Mysore | | | | . 6,08,9 | 15 |
| PEPSU | | | | . 63,8 | 00 |
| Rajasthan | | | | . 9,50,0 | 44 |
| Saurashtra | | | | . 19,67,9 | 18 |
| Kerala . | | | | . 26,68,1 | 42 |
| Ajmer . | | | | . 15,0 | 000 |
| Bhopal . | | | | . 2,24, | |
| Coorg . | | | | . 74, | 130 |
| Vindhya Prad | esh | ٠ | • | . 9,99, | 820 |
| Тот | ΑL | | | 3,31,43,7 | 137 |

^{†[]}Hindi transliteration.

مولانا لیم - فاروتی: کیا آنویهل منتج یه بتانے کی یه تکلیف کربنگے که یه جو استبتوں کو گرانکس دی جاتے هیں ولا کو ینفهادوں پر دی جاتے هیں ؟

†[मौलाना एम० फारूकी: क्या स्रानरेबिल मिनिस्टर यह बताने की तकलीफ करेंगे कि यह जो स्टेटों को ग्रांट दी जाती है वह किन बुनियादों पर दी जाती है।]

डा० के० एल० श्रीमात्ती: जी हां, ग्रलग ग्रलग स्कीम्स होती हैं श्रीर उन तरह तरह की स्कीमों के लिये ग्रलग ग्रलग ग्रांट होती है। जैसे

Schemes of primary education 66 per cent non-recurring, 60 per cent recurring. That was the rate of Central assistance for 1956-57. Schemes of basic education, 60 per cent of the total expenditure for 1956-57 and 1957-58. Schemes of elementary education 50 per cent of the total expenditure for both 1956-57 and 1957-58. Schemes of women's education 60 per cent of the total expenditure both for 1956-57 and 1957-58.

Shrimati YASHODA REDDY: May I know the basis on which the money was allotted to different States because I find a lot of disparities? U.P. has been given Rs. 66 lakhs whereas Andhra has been given only Rs. 56,000. Even States like Kerala and Bhopal have got Rs. 26 lakhs and Rs. 2 lakhs respectively.

Dr. K. L. SHRIMALI: Sir, these schemes are drawn up in consultation with the State Governments and the schemes are finalised with the working groups of the Planning Commission. The amounts are allotted according to the schemes that are put forward by the State Governments and which are finally approved by the Planning Commission.

SHRIMATI YASHODA REDDY: It is mentioned here that these grants were sanctioned on the basis of the States

†[] English translation.

as they existed before reorganisation but I do not find the name of Hyderabad here. May I know why Hyderabad was omitted?

DR. K. L. SHRIMALI: I shall need notice for that.

DR. RAGHUBIR SINH: In case any State is not at all keen to do anything, may I know whether the Central Government takes the initiative and asks them about it?

DR. K. L. SHRIMALI: That is a hypothetical question. All the States are keen to do something.

SURRENDER OF HOSTILE NAGAS

*429. SHRI TAJAMUL HUSAIN: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that seven hostile Nagas surrendered and nine others were captured in the first week of July 1957; and
- (b) whether it is a fact that service rifles, Japanese rifles and muzzle loading guns, were recovered from the Nagas who were captured?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 21 hostile Nagas surrendered and 22 were apprehended.

(b) Two rifles and two muzzle loading guns were recovered, of which one rifle was of service pattern and the other of Japanese origin.

SHRI TAJAMUL HUSAIN: I want to know from where do Nagas get these ammunition, rifles, muzzle loading guns, etc.

SHRI GOVIND BALLABH PANT: It is difficult to answer the question.

SHRI TAJAMUL HUSAIN: May I know if Pakistan has got anything to do? Do they supply to the Nagas or not?

SHRI GOVIND BALLABH PANT: Even if it were so, we would not like to commit ourselves to that answer.